

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 122(MB)/2008
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016

NAME OF THE COMPANY: Union of India

Vs.

M/s. Panther Fincap & Mgt Services Ltd.

SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	ARUN SHENAI		Advocates for Respondents	
2.	SIMRAN Jyoti Shrivastava			
3.	Sanjeev Naaula	CGSC	SFIO/ VOI	Abhishek Ghani
4.	Abhishek Ghani	Adv		
5.	Deepmala Indoria	Asst Commr	SFIO	